व्हर्य हे व्हर्म व्हर्म व्हर्म करपे कर में किया है विकास में

U.P. AND UTTARANCHAL

Attached to Hon'ble HIGH COURT AT ALLAHABAD AND NAINITAL, 33, TASHKANT MARG, CIVIL LINES, ALLAHABAD-211001 Ph.: 0532-2624943

TENDER NOTICE

DESCRIPTION OF PROPERTIES AND OTHER DETAILS OF ASSETS:

Factory at C59 & 60 Foundry Nagar, Industrial Estate, Agra

(1) Land - Lease hold land of UPSIDC measuring 5020 Sq. Mtr. which is as under.

Plot No. C-59 31.0 x 80.00 Mtr. = 2482 Sq. Mtrs.

Plot No. C-60 31.7 x 80.00 Mtr. = 2538 Sq. Mtrs.

Total Area = 5020 Sq. Mtrs.

(2) Plant, Machinery and Stocks Office equipment, Furniture, Fittings and Stocks etc. Skiving machine, Punching eyeleting machine, Heavy duty industrial sewing machine, Pfaff Flat bed machine, Hydrolic pressing machine, Sold plotting machine, Polisher, Thread operating machine, Exide Battery, Generator set 125 KV, Lasting jack, Bunder designing machine, Bank knief splitting machine, Steel tube trolly, Dip plant, Mould Air compressor, Chilling plant, Unit sole plant with compressor, Cooler scale capacity, Edge trimming machine, Hydraulic press, Heating chamber, PVC cutting & grinding machine, DVP machine etc. Furniture and Fixtures Office equipment etc. 149 Racks, Clicking table, Tables, Stools, Chairs, Almirah, Paper basket, Filling cabinet, Ladder, Takhat, 51 Fans, 105 Tube light fittings, Motor pump set, Stabliser, Sodium vapure, Switch, Exhaust fan, Cable, Wall fan, Room heater, Cooler, Water cooler, Calculator-pocket, Harder tester, Measuring machine-small, Hot point, Room heater, Fire exitinguisher, Type writer etc. Stock Shoe pairs 2350, Shoe last 1000, Leather 300 qtl, Chemical in bags 90 bags.

Assets	Reserve Price	Earnest Money	Inspection	
	(In Rs.)	(In Rs.)	Date	Time
Land, Building &	1,11,66,650.00	10,00,000.00	19-06-2006 &	From 10 AM to 04 PM
Plant Machinery			20-06-2006	

SUBMISSION OF TENDER: The tenders shall be submitted in sealed cover in the office of the Registrar General, High Court at Allahabad on or before 12.07.2006 by registered post or speed post. The tenders despatched on upto 5th July 2006 shall also be entertained even if they are received beyond 12th July 2006. The tenders can be also be submitted in the Office of the Official Liquidator, U.P. & Uttaranchal 33, Tashkant Marg, Civil Lines, Allahabad (U.P.) during working hours of the office upto 5 p.m. on 12.07.2006 and shall be opened in the chamber of the Hon'ble Company Judge in High Court on 19.07.2006 at 2 p.m.

The sale of all the assets of the above named company in liquidation is subject to confirmation of the Hon'ble High Court at Allahabad. The Hon'ble High Court shall have the right to set aside the sale in favour of the purchasers/bidders, even after the sale is confirmed and or purchase consideration is paid on such terms and conditions and as the Hon'ble Court may deem fit and proper in the interest and benefit of creditors/contributories, and all concerned and employees or in the public interest.

(S.K. Saxena)
OFFICIAL LIQUIDATOR, U.P.
AND UTTARANCHAL ATTACHED TO
HIGH COURTS OF ALLAHABAD AND NAINITAL

Tender/Notices also can be seen on High Court website - www.allahabadhighcourt.in